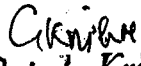


**C. A. T. Bench, JAIPUR**

| Date of Order   | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
|-----------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <u>19.10.93</u> | <p>Sl. Virendra Lodha, counsel for the applicant.</p> <p>The learned counsel for the applicant withdraws the OA and it is therefore dismissed as withdrawn.</p> <div data-bbox="440 671 749 872"><br/>(O. P. Sharma)<br/>Administrative Member</div> <div data-bbox="890 690 1136 833"><br/>Gopal Krishna<br/>Member (Judl.)</div> <hr/> <p>Copy sent to<br/>the app. and<br/>cop. No 1 on<br/>und 78985-7899<br/>Date 26-10-93</p> <p style="text-align: center;">S</p> |